

# Supplementary Constitution of Benches for 14 September, 2011.

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| 1 | 21 | Hon. Ashok Bhushan, J.<br>Hon. S.U. Khan, J.<br>Hon. V.K. Shukla, J.. | Full Bench Fixed.  |
| 2 | 2  | Hon. Sudhir Agarwal, J.   | Fresh, order, admission, hearing Misc. Writs (except Writs arising out of suits and Educational Institutions)<br>AND<br>Listed Misc. Writs (except Writs arising out of suits and Educational Institutions) from January 1st, 2009 onwards including Bunch Cases.<br><br><u>Thereafter:.</u> Misc. Writs upto the year 1994 and for the year 1997 and infructuous cases irrespective of the year for Orders, Admission and Hearing.<br><br>Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |

**CHIEF JUSTICE**  
**13.09.2011**